

DIVISION BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/209(KB)2022
CONT.A./19(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	ASHIM CHAKRABORTY VS KARD ENTERPRISES PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv. : For Petitioner in CP and
Mr. Ritoban Sarkar, Adv. Applicant in Cont.A./19(KB)2019
Ms. Shruti Singhania, PCS
Ms. Sonam Agarwal, PCS

Ms. Manju Bhuteria, Adv. : For Respondent in Cont.A./19(KB)2019
Ms. Urmila Chakraborty, Adv.
Mr. A. Jain, Adv.

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. At joint request, post this matter on **21/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**